

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 225 OF 2016

Dated: 11th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

M/s Shree Cement Ltd. ... Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr....Respondent(s)

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Ritesh Khare for R-1

Mr. Pradeep Misra

Mr. Shashank Pandit for R-2

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **22.03.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/pr